

has not always been found feasible to maintain the same due to various reasons such as administrative requirements of the States, availability of suitable and willing officers for Central deputation.

Reservation to Handicapped Persons

3606. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to increase the percentage of reservation for the physically handicapped persons in the Central Government Jobs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir.

(b) Does not arise.

(c) As per Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, every appropriate Government shall appoint in every establishment such percentage of vacancies not less than three percent, for persons or class of persons with disability of which one percent each shall be reserved for persons suffering from (i) blindness or low vision, (ii) hearing impairment, (iii) locomotor disability or cerebral palsy, in the posts identified for each disability. Since the Act has been enacted only recently, it is too early to contemplate any amendment to its provisions including section 33.

Destruction of Coral Reefs

3607. SHRI GEORGE FERNANDES : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that consequent upon throwing the effluents into the sea the coral reefs are being destroyed on the kutch coast;

(b) if so, whether any steps are taken to stop these effluents from being diverted to the sea;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (d) According to the information received from the Government of Gujarat, Coral Reefs on the Kutch Coast are not being destroyed by the throwing of industrial effluents into the sea as no untreated effluents are allowed to be thrown into the coastal area of Kutch.

Criminal Case Against PAC Personnel

3608. SHRI MUKHTAR ANIS : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of UP have filed a criminal case against the PAC personnel indicated by CID for massacre of Hashimpura youth in 1987;

(b) if so, the details thereof;

(c) whether the CID had indicated some other personnel who are not being prosecuted; and

(d) if so, their names and rank and reason for their being let off?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected and will be laid on the Table of the House

[Translation]

Import of Milk, Butter etc.

3609. SHRI S.P. JAISWAL : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the import of milk, butter, wool, hairs and milk powder is continuously increasing; and

(b) if so, the details of such imports during last three years and the value thereof ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) No, Sir.

(b) A statement is enclosed.

Statement

Quantity and Value of Milk Powder, Butter, Raw Wool and Hair Imported in the Past Three Years

Item	Quantity in Metric Tonnes Value in Crore Rs.					
	1993-94		1994-95		1995-96	
	Quantity	Value	Quantity	Value	Quantity	Value
Milk Powder	2559	16.7	944	5.7	5013	36.6
Butter	123	0.7	4389	25	4010	25
Raw Wool	57220	370.7	36575	345.7	45547	485
Hair and bristles	305	4.3	696	11.3	455	10